

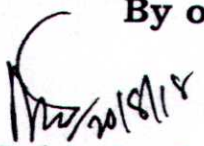
**Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 20.08.2018

**NOTICE**

All the concerned are hereby informed that notice dated 17/08/2018 regarding advancement of cases from 23/08/2018 to 22/08/2018 is treated as withdrawn as per DOP&T O.M. dated 20/08/2018.

**By order,**

  
**(Mohinder Singh)**  
**Dy. Registrar(Judl.)**

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